

12.04 hrs.

### PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS AND AUDIT REPORT OF INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH, NEW DELHI FOR 1981 AND A STATEMENT RE REASONS FOR DELAY IN LAYING THE PAPERS

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : I beg to lay on the Table :

(1) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1981-82 together with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT-7019/83]

### NOTIFICATION UNDER INDIAN RAILWAYS ACT

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : I beg to lay on the Table a copy of the Railways Red Tariff (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 789 in Gazette of India dated the 22nd October, 1983 issued under section 47 of the Indian Railways Act, 1890. [Placed in Library See No. LT-7020/83]

### NOTIFICATION UNDER ESSENTIAL SERVICES MAINTENANCE ACT

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : Sir, on behalf of Shri P. Venkata-subbaiah I beg to lay on the Table a copy of Notification No SO. 815 (E) (Hindi and English versions) published in Gazette of India dated

the 16th November, 1983 declaring any service connected with Hotels (including restaurants attached thereto) in the Union Territories of Delhi and Goa, Daman and Diu and the transport units of India Tourism Development Corporation in the Union Territory of Delhi, to be essential services for the purpose of the Essential Services Maintenance Act, 1981, under sub-section (2) of section 2 of the said Act. [Placed in Library See No LT-7021/83]

### ANNUAL REPORT OF AND PHARMACY COUNCIL OF INDIA, NEW DELHI FOR 1981-82 AND A STATEMENT

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARY KUMUDBEN M. JOSHI) : I beg to lay on the Table.

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi for the year 1981-82 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India, New Delhi, for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No LT-7022/83]

### NOTIFICATIONS UNDER CUSTOMS ACT

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : Sir, on behalf of Shri JANARDHANA, POOJARY I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of Customs Act, 1962 :—